

Deputing three IR Battalions in Gujarat

*316. SHRI BHARATSINH PRABHATSINH PARMAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Central Government has received any request from Government of Gujarat to depute three troops of India Reserve Battalion Force; and

(b) if so, the necessary steps taken by the Central Government in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) to (b) The Government of Gujarat *vide* letter dated 27.01.2010, has requested for sanction of three IR Battalions to be established one each at Viramgam of District Ahmedabad, Kaneri of District Junagarh and Kalgam of District Valsad.

At present, there is no proposal to sanction more IR Battalions to the States.

PSUs working under the Ministry

*317. SHRI O.T. LEPCHA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the names and locations of Central Public Sector Undertakings (PSUs) working under the Ministry;

(b) the number of contract/casual labourers appointed therein during the last three years;

(c) the areas/jobs in which these contract/casual labourers were appointed;

(d) the number of contract/casual labourers who were regularized during the last three years;

(e) the mechanism adopted to ensure minimum wages to these workers;

(f) the mechanism to ensure that the provisions of various labour laws are not violated by contractors and others; and

(g) the action taken in case of complaints against the violations by contractors?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA): (a) There are six Public Sector Undertakings working under Ministry of Commerce and Industry, *viz.*:-

Sl.No.	Name of the PSU	Corporate Office
1	2	3
1.	State Trading Corporation of India Limited (STC)	Jawahar Vyapar Bhawan, Tolstoy Marg, New Delhi- 110001.

1	2	3
2.	MMTC Limited,	Core-1, SCOPE Complex, Lodhi Road, New Delhi - 110 003
3.	PEC Limited	'Hansalya', 15-Barakhamba Road, New Delhi.
4.	STCL Limited (Subsidiary of the STC of India Ltd.)	No.7A. "STC Trade Centre", 3rd Floor, Nandini Layout, Bangalore - 560 096.
5.	India Trade Promotion Organisation (ITPO)	Pragati Bhawan, Pragati Maidan, New Delhi
6.	Export Credit Guarantee Corporation (ECGC)	Express Towers, 10th Floor, Nariman Point, Mumbai -400 021.

(b) PSUs have not directly appointed any contract/casual employee during the last three years. However in the last three years, the services of 485 contract workers were utilized through various contractors by PSUs under the Ministry.

(c) The contract workers are generally engaged for security, housekeeping, horticulture, pantry, etc.

(d) None was regularised.

(e) Contract workers engaged through contractors are paid wages as per Minimum Wages Act. To ensure that workers receive full wages, wages to contract workers are disbursed in the presence of PSUs representatives.

(f) At the time of agreement with outsourcing agencies, it is ensured that the contractor has a valid licence and also registration with the ESI and EPF organisations. A written agreement is entered into between the Company and the contractor covering scope of job, legal obligation, payment terms, other terms and conditions etc. As per the payment clause, a contractor prefers his monthly bill on the basis of minimum wages for workers including EPF and ESI contribution paid for the workers. In case of non-compliance of contractual obligations by contractors, the contract provides for pre-mature termination of contract.

(g) Does not arise as complaints on violations by contractors have not been received by PSUs.

Committee for implementation of JNNURM projects

*318. PROF. ANIL KUMAR SAHANI: Will the Minister of URBAN DEVELOPMENT be pleased to state: